Sedition cases

†1994. SHRI JAVED ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise total number of cases registered across the country under Section 124 (a) (sedition) of Indian Penal Code in the years 2011, 2012 and 2013;

(b) the current status of the said cases registered under the above section; and

(c) the number and names of the accused in the above cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The National Crime Records Bureau (NCRB) compiles and publishes National Crime statistics. The NCRB has started collecting data on cases registered under Section 124A (Sedition) since 2014. Hence, there is no centralized data of cases registered under Section 124A for the years 2011 to 2013.

Excesses by Assam Rifles in Manipur

1995. SHRI K. BHABANANDA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of excesses by Assam Rifles is rampant in Manipur;

(b) the details of cases registered against Assam Rifles personnel in Manipur during last three years and this year with a summary of each case, year-wise;

(c) whether recently a court in the State has instructed the registration of an FIR against Commanding Officer of 34 Assam Rifles for custodial torture of an insurgent, the details thereof; and

(d) the number of requests pending with Government for prosecution of Assam Rifles personnel, requests granted and requests pending till date in relation to cases in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) As per information received from Government of Manipur, four (4) cases are registered in Manipur against Assam Rifles personnel from 2015 to 2017 (till 31.07.2017). Recently Judicial Magistrate (First Class), Imphal West-II, Manipur ordered for registration of a case against Commanding Officer, 34 Assam Rifles and others. A case FIR No. 26(6)2017 Sekmai PS u/s 330/331 IPC was registered. Details of cases are given in the Statement (*See* below).

† Original notice of the question was received in Hindi.